

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Virtual Hearing)**

**PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)
: SHRI SANJAY PURI – MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 22.04.2024 AT 01:00 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/116/9/AMR/2022		For hearing before admission	Haldia Petrochemicals Limited Vs. VR Commodities Private Limited
	IA(IBC)/168/2023	Placing on Record Addl. Documents	VR Commodities Private Limited (CD) Vs Haldia Petrochemicals Limited (OC)

ORDER

Present: Mr. Debjyoti Saha, Ld. Counsel for the OC.

Mr. Naman Golecha, Ld. Counsel for the CD present.

Heard. Both the parties are liberty to file written submissions not more than 3 pages within 1 week time. List the matter on 30.04.2024.

Sd/-
SANJAY PURI
MEMBER (TECHNICAL)

Sd/-
RAJEEV BHARDWAJ
MEMBER (JUDICIAL)